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Dated: 30.8.2012

O.A. No. 11/2010

List revised. It is 12.45 P.M. Nobody is responding for the applicant. Sri Deepak Shukla, counsel for the respondents is present.

CA was filed on 19.4.2010 and since then no RA is being filed.

It appears that the applicant has lost interest. As pointed out by learned counsel for the respondents, the grievance of the applicant has been redressed and the relief which he has sought in the O.A. has already been granted as mentioned in para 4 of Reply enclosed alongwith M.P. No. 2093/2011. In this paragraph, it is mentioned that the case of the applicant was considered for grant of financial up-gradation under MACP for higher scale i.e. HSG-I and accordingly he was granted financial up-gradation of HSG-I w.e.f. 1.9.2008 vide order dated 6.4.2010. Photocopy of the order has also been annexed as Annexure no. S-1.

In view of the above, this O.A. stands finally disposed of.
No order as to costs.

SP Singh
(S.P. Singh)
Member(A)

Alok Kumar Singh
(Justice Alok K Singh)
Member (J)

Girish/-